

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

CP (IB)-03/I&BC/(MB)/2018

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2018**

NAME OF THE PARTIES: **Wealthtree Advisors Pvt. Ltd.**

v/s.

Prothom Industries India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

7. CP (IB)-03/I&BC/(MB)/2018

None present. By the Order of the Bench, this matter is adjourned
to 11.5.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)